

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
DAILY BOARD DATED 15.07.2020**

Sr. No.	Case Type	Party Name & Police Station
JUDGMENT		
1.	S.C. 814/15	The State of Trombay Police Station. Vs Mohammad Salim Chand Badshah Sayyed
<u>ARGUMENTS</u>		
2.	E-mail Appln. (BA 1327/2020)	Rahul Achelal Gupta (Rahul Shaha) V/s L.T. Marg police station. (C.R. No. 388/17)
3.	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station
4.	CR B.A. 892/2020	Mr. Sagar Anil Sharma - Applicant. Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai
5.	A.B.A. 569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive
6.	BAIL APPLN SC 623/2020	Kalpesh Narendra Patel Vs STATE GOVERNMENT
7.	BAIL APPLN MCOC 752/2020	DHARAVI POLICE STATION - Respondent Vs ANNADURAI BALU DEVENDRA
REPORT, SAY/REPLY		
8.	CR B.A. 909/2020	Mr. Uttam Kachare Madhavi Vs State of Maharashtra - Unit 11 DCB CID
9.	CR B.A. 910/2020	Mr. Manish Naresh Mittal Vs State of Maharashtra - Unit 11 DCB CID
10.	CR B.A. 1564/2020	Rajnish Prabhakar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station

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11.	CR B.A. 1565/2020	Rajnish Prabhajar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station
12.	CR B.A. 1566/2020	Rajnish Prabhajar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station
13.	CR B.A. 1567/2020	Rajnish Prabhajar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station
14.	CR B.A. 1568/2020	Rajnish Prabhajar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station
15.	CR B.A. 1569/2020	Rajnish Prabhajar Karanjvkar Vs State – Sr. Insoector - Dadar Railway Police Station
16.	CR B.A. 1595/2020	Shaffiuddin Lutfar Mandal Vs The State- C.S.T. Railway Police Station
17.	CR B.A. 1596/2020	Samreen Bashir Mansuri @ Zara Vs The State of Maharashtra -Paydhonie Police Station
18.	A.B.A. 752/2020	Dr. Gerald Mascarenhas Vs L. T. Marg Police Station
APPEARANCE		
19	CR M.A. 980/2020	Rabindra Kishormohan Samanta in BA 1287/2020 Vs The State of Maharashtra – L.T. Marg Police Station
20	CR M.A. 981/2020	Rabindra Kishormohan Samanta in BA 1288/2020 Vs The State of Maharashtra – L.T. Marg Police Station
21	CR M.A. 982/2020	Rabindra Kishormohan Samanta in BA 1289/2020 Vs The State of Maharashtra – L.T. Marg Police Staion
22	CR M.A. 984/2020	Deepak Ashokkumar Gang in BA 1130/2020 Vs The State of Maharashtra – L.T. Marg Police Station

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ORDER		
23	CR REV APPN 1014/2017	Rajesh Ratnakar Modhave @ MA 1879/17 -Aplcnt. Vs Jayashree Rajesh Modhave@Jayashree Netaji Waghole and The State of Maharashtra-Respdt.
24	CR M.A. 77/18	Jayashree Rajesh Modhave. In Rev. 1014/17, MA 1879/17 - Applicant / Org. Respdt. Vs Rajesh Ratnakar Modhave - Respondent / Ori. Applicant
25	A.B.A. 166/2020	Ameet Parmanand Nichani Vs The Principal Commissioner Of Customs
26	CR B.A. 677/2020	Naushad Khoju Shaikh @ Kalya Naushad - Applicant Vs The State - DCB CID Unit XI --Respondent
27	A.B.A. 552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station
28	CR B.A. 1456/2020	Vishnu Vijayan - Applicant. Vs State - DCB CID, unit-9, Mumbai.
29.	BAIL APPLN MCOC 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII
30.	CR M.A. 963/2020	Ramkumar Karuppusamy in MA No.2468/2019 Vs The State of Maharashtra - Malbar Hill Police Station